



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.03.2026

### NOTICE

Please take notice that the following matters listed in the Court – II on 27.03.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1526 of 2024  <b>Part Heard</b>	Sanjay Lunawat Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. & Anr.  <b>With</b>	Soayib Qureshi	Chaya Gupta- RP Khushboo Shah Rajani- SRA
2.	Comp. App. (AT) (Ins) No. 1307 of 2024  <b>Part Heard</b>	Manikant Gupta Vs. Chaya Gupta Resolution Professional for Jsm Devcons Pvt. Ltd.  <b>With</b>	Soayib Qureshi	Chaya Gupta- RP Khushboo Shah Rajani- SRA
3.	Comp. App. (AT) (Ins) No. 1314 of 2024  <b>Part Heard</b>	Gupta H.U.F. Through Its Karta Manikant Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd.  <b>With</b>	Soayib Qureshi	Chaya Gupta- RP Khushboo Shah Rajani- SRA

<p><b>4.</b></p>	<p>Comp. App. (AT) (Ins) No. 1315 of 2024</p> <p><b>Part Heard</b></p>	<p>Yashodhan Gupta Legal Heir of Late Shri Premnath Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd.</p> <p><b>With</b></p>	<p>Soayib Qureshi</p>	<p>Chaya Gupta- RP Khushboo Shah Rajani- SRA</p>
<p><b>5.</b></p>	<p>Comp. App. (AT) (Ins) No. 1316 of 2024</p> <p><b>Part Heard</b></p>	<p>Yashodhan Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd.</p> <p><b>With</b></p>	<p>Soayib Qureshi</p>	<p>Chaya Gupta- RP Khushboo Shah Rajani- SRA</p>
<p><b>6.</b></p>	<p>Comp. App. (AT) (Ins) No. 1317 of 2024</p> <p><b>Part Heard</b></p>	<p>The Electrical Equipment MFG and Testing Centre Through Its Sole Proprietor Manikant Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd.</p> <p><b>With</b></p>	<p>Soayib Qureshi</p>	<p>Chaya Gupta- RP Khushboo Shah Rajani- SRA</p>
<p><b>7.</b></p>	<p>Comp. App. (AT) (Ins) No. 506 of 2025</p> <p><b>Part Heard</b></p>	<p>Dr. Chandrapal Dham Vs. Chaya Gupta &amp; Ors.</p>	<p>Rohit Dubev PCS Alam Khan</p>	<p>Keshav Khandelwal</p>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar